Shri T. T. Krishnamachari: basis is according to the needs certified by the State Government and admini stered by them.

Shri D. C. Sharma: Is it not a fact that the district of Hoshiarpur, where the Bhakra-Nangal project is situated, is having none of these centres; and, if so, may I know why this distrimination has been made against the district of Hoshiar-

Shri T. T. Krishnamachari: The regional distribution of these facilities is a matter which is in the discretion of the State Government. I am afraid the question should be addressed to them.

Shri T. N. Singh: May I know whether all the power to be generated at Bhakra-Nangal is already earmarked-almost all of it—for the heavy water and fertilizer projects; if so, what is the surplus left over for these purposes?

Shri T. T. Krishnamachari: I do not think there has been a mortgage as such of the power as yet.

## रेशम उद्योग

\*३१६. श्री नवल प्रभाकर : क्या उत्पादन मंत्री सभा पटलापर एक विवरण रखने की कृपा करेंगे जिस में निम्नलिखित बातें दिखाई गई हों :

- (क) १९५४-५५ में रेशम उद्योग के विकास तथा गवेषणा के लिये केन्द्रीय रेशम बोर्ड द्वारा किन किन राज्यों को मनुदान दिये गये थे : ग्रीर
- (ख) प्रत्येक राज्य को कितनी धन राशि का अनुदान दिया गया था ?

उत्पादन उपमंत्री (भी सतीश चन्त्र) : (क) भीर (ख). एक सूची सभा पटल पर एल दी गई है [देखिये परिज्ञिष्ट ३, अनुबन्ध संस्था १६].

भी नवल प्रभाकर : जो राशियां धनुदान में दी गई हैं वे किस ध्राधार पर दी गई हैं?

भी सतीश चन्द्र : स्टेट गवर्नमेंट्स से जो स्कीमें भाती हैं उन पर सिल्क बोर्ड ग़ीर करता है। जो सिल्क. के व्यवसाय की उन्नति के लिये उपयुक्त समझी जाती हैं उन के लिये ग्रांट भीर एड दी जाती है।

श्री नवल प्रभाकर : विवरण में दिया हमा है कि १३ राज्यों को मन्दान दिये गये हैं। इन के ग्रतिरिक्त क्या किसी ग्रीर राज्य ने इस तरह की राशि की मांग की थी?

श्री सतीश चन्द्र : इन १३ राज्यों को मनुदान सन् १६५३-५४ में दिये गये थे। इस वर्ष कुछ भीर राज्यों से भी योजनायें भाई हैं भीर उन पर ग़ौर हो रहा है। कुछ मंजूर हो गई हैं। कूछ पर ग्रभी विचार किया जा रहा है।

Dr. Rama Rao: Out of over Rs. 18 lakhs sanctioned by the Silk Board to the State Governments during 1954-55, may I know what amount has been utilised so

भी सतीश चन्द्रः इनमें से कुछ योजनायें ...

Mr. Speaker: He may reply in English.

Shri Satish Chandra: Some of these schemes have already been taken in hand by various State Governments. Some have not yet been started, but arrangements are being made to put them into operation as soon as possible.

Shri Thimmaiah: In spite of the large amounts of grants given to the States for the development of the silk industry may I know why we are still importing raw silk from outside?

Shri Satish Chandra: The quantity of silk yarn available in the country is not sufficient to meet the entire requirements; but a close watch is kept, and imports are restricted if the local production is sufficient to meet the needs.

Shri Thimmaiah : How much are we importing

## Indian Businessmen in Japan

\*320. Shri Gidwani: Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that Government have received a representation detailing the difficulties of the Indian businessmen in Japan;

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(b) whether it is a fact that they have represented that they have not been spaid compensation for property destroyed aduring the last war; and

(c) if so, the action taken by Govern-ment on their representation?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Yes, Sir. A representation has been received from the All-India Sindwork Merchants' Association, Bombay, requesting Government for expediting payment of compensation against Indian properties which suffered loss or damage due to the last war.

(c) A settlement of the claims is still being pursued with the Government of Japan.

Shri Gidwani: What is the total amount of the claims of the property lost by them during the last war?

Shri Karmarkar: I should like to have notice about it.

Shri Gidwani: What are the causes for the delay in expediting the payment of compensation or in settling the issue?

Shri Karmarkar: The cause is that the matter is not yet settled. We are taking it up with the Japanese Government. There are matters to be considered, and therefore it is delayed.

Shri Kamath: With reference to part (b) of the question, was this property of Indians in Japan destroyed during the war when Netaji Subhas Chandra Bose was an honourable ally of Japan, or was it destroyed afterwards when the American forces occupied Japan after atom-bombing Hiroshima and Nagasaki?

Shri Karmarkar: The question is a very composite one but I can broadly say that the property was damaged during the war.

Shri M. M., Gandhi: May I ask question No. 321 on Shri Dabhi's behalf?

Mr. Speaker: The hon. Member knows by now the practice. If he has got written authority, he shall do so at the end; not now.

## Cadet Corps

\*322. Dr. Ram Subhag Will the Minister of Irrigation and Power be pleased to state how the work done by cadets of the N.C.C. and A.C.C. on the Kosi embankment compares with the work done there by other voluntary labour ?

The Deputy Minister of Irrigation and Power (Shri Hathi). A statement giving the requisite information is laid on the Table of the House, i See Appendix III, annexure No. 20]

Dr. Ram Subhag Singh: The quettion is: how the work done by the cadets of the N.C.C. and A.C.C. on the Kosi embankment compares with the work done by other voluntary labour. But it does not appear from the statement how many NCC and ACC cadets were employed and how many Shramdanis were employed and what expenditure was incurred

Oral Answers

Shri Hathi. The statement gives the quantity of work done by the ACCs and other people who took part in the Shramdan. If the hon. Member wants to know the quality of the work, the quality was quite of the required standard. So far as the exact expenditure is concerned, it is not possible to say it exactly at present but the project has not incurred any expenditure on them.

Shri Keshavalengar: In view of the fact that some of these nation building activities are creating enthusiasm in the minds of young cadets, why were the cadets from other parts not invited to do his task?

Shri Hathi: The main difficulty was time. The time at our disposal was very short. They had to organise the camps. Even now, 26,000 cadets took part in this and that is quite a large number.

Shri Bhagwat Jha Azad: May I know whether the camp on the Kosi embankment was part of their usual annual feature or whether any extra amount was spent?

Shri Hathi: That was being managed by the Ministry of Defence.

## Sikh Pilgrims to Pakistan

\*323. Shri S. C. Samanta: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that the Pakistan Government rejected the request of the Shiromoni Gurudwara Prabanof the Shiromoni Gurudwara Fracandhak Committee for a jatha of Sikh Pilgrims to visit the Gurudwara of Dehra Sahib in Lahore in May, 1955 on the occasion of the martyrdom day of Guru Ariun Dev:
- (b) if so the reasons for non-compliance;
- (c) whether the Committee sent any alternative proposal; and had
- (d) if so, what it is and why this was not accepted?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) to (d), Yes, Sir. On a request from the Shiromoni Prabandhak Committee, the Indian High